

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2308
ANSWERED ON:03.12.2002
REPLACING OF VEHICLES IN DELHI POLICE
UMMAREDDY VENKATESWARLU

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether lot of time is taken for obtaining permissions from the Ministry of Finance for replacement of vehicles in Delhi Police;
- (b) if so, an average time being taken in this regard;
- (c) whether Commissioner of Police is not authorised for purchase of vehicles for replacement while all other heads of Departments are authorised for the same;
- (d) if so, the reasons therefor;
- (e) whether the Government propose to authorize the Commissioner of Police for purchasing of vehicles for replacement;
- (f) if so, the details thereof; and
- (g) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO)

- (a) & (b): No, Sir. The approval of the Ministry of Finance for purchase of replacement vehicles is not required if the vehicle to be replaced has been declared as `condemned` as per the specified norms.
- (c) & (d): The Commissioner of Police, Delhi is empowered to purchase a replacement vehicle at an expenditure not exceeding Rs. 2 lakhs provided the vehicle to be replaced has been declared as `condemned` as per the specified norms and its value does not exceed Rs. 2 lakhs.
- (e) to (g): A Policy Planning Group constituted by the Government to recommend measures to strengthen the financial set up of Delhi Police has, inter alia, recommended that Commissioner of Police, Delhi may be delegated powers to purchase replacement vehicles upto the monetary ceiling of Rs. 5 lakhs in each case